

(90)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 992/94.

Date of Order: 26-8-94.

Between:

G. Swaminathan.

..

Applicant.

and

1. Sr. Superintendent of Post Offices,
Hyderabad South East Division, Hyderabad-27.
2. Director of Postal Services,
Hyderabad City Region, Hyderabad-1.

.. Respondents.

For the Applicant: Mr. G. Swaminathan, Party-in-person

For the Respondents: Mr. N. R. Devraj, Sr. CGSC.

THE HON'BLE MR. JUSTICE V. NELLAJERI

and

THE HON'BLE MR. R. RANGARAJAN : MEMBER (ADMN)

The Tribunal made the following Order:-

This OA is filed praying for quashing the order as per
Rs. 928.70 is ordered.

It is submitted for the respondents that the application dated 25-4-1994 in regard to the above relief is pending before R-2 and the same will be disposed of within two weeks.

Hence, in the circumstances it is just and proper to give an interim direction to R-2 to dispose of the said application dt. 25-4-1994 by 12-9-1994. Call this OA on 14.9.94.

Arulraj
Deputy Registrar (J) CC

To

1. The Sr. Superintendent of Post Offices,
Hyderabad South East Division, Hyderabad-27.
2. The Director of Postal Services, Hyderabad City Region, Hyderabad-1.
3. One copy to Mr. G. Swaminathan, Party-in-person, H.No.1-10-14
Temple Alwal, Bolaram, Secunderabad-10.
4. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
5. One spare copy.

pvm

26/8/94

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M.I.D.M

DATED 26 - 8 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in

O.A.No. 992/94

(T.A.No.

(W.P.NO

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

